

**EXPLANATION TO
THE NOTIFICATION DATED 20.10.2023
ON
ESCALATION FACTORS AND OTHER PARAMETERS**

In pursuance of Clause 5.6 (vi) of Ministry of Power's Notification on "Guidelines for Determination of Tariff by Bidding Process for Procurement of Power by Distribution Licensees" dated 19.01.2005, as amended from time to time, and in pursuance of paragraph 5.4 and paragraph 5.5 of Ministry of Power's Resolution dated 22.07.2020 on "Guidelines for Tariff Based Competitive Bidding Process for Procurement of Round-the-Clock Power from Grid Connected Renewable Energy Power Projects, complemented with Power from Coal Based Thermal Power Projects" read with amendment dated 03.11.2020, the Central Electricity Regulatory Commission (CERC) notifies various escalation factors and other parameters, every six months, for the purpose of payment. The escalation factors and other parameters are as under:

- i. Escalation rate for domestic coal
- ii. Escalation rate for domestic gas
- iii. Escalation rates for different escalable sub-components of energy charge for plants based on imported coal
- iv. Escalation rates for inland transportation charges for coal
- v. Escalation rates for inland transportation charges for gas
- vi. Escalation rate for different escalable sub-components of energy charge for plants based on imported gas
- vii. Inflation rate to be applied to indexed capacity charge component
- viii. Inflation rate to be applied to indexed energy charge component in cases of captive fuel source

2. The escalation factors and other parameters have been computed based on the methodology/explanation published along with the notification dated 22.11.2006 and 3.7.2009, CERC Order dated 23.12.2013 in Petition No.308/SM/2013, CERC Order dated 18.10.2019 in Petition No.10/SM/2019, CERC Order dated 15.01.2020 in Petition No.11/SM/2019, CERC Order dated 29.5.2021 and its Addendum dated 6.4.2022 in Petition No.7/SM/2021, and CERC Order dated 25.9.2023 in Petition No. 12/SM/2023 (see CERC website www.cercind.gov.in for details). Following the same, the escalation

factors and other parameters for payment have been computed for the present notification.

3. Escalation Factors and other parameters for Payment

The annual escalation rates for payment have been computed based on latest available twelve months data. The steps followed while computing the escalation rates are as under.

Step 1: Average index values for the appropriate six months period computed.

Step 2: A half-yearly escalation rate computed based on the average six months index.

Step 3: Annual escalation rate computed by multiplying half-yearly escalation rate by two.

Step 4: The annual escalation rate for parameters that require combining of two or more series in pre-determined proportion has been determined by combining each data point of two or more series in the pre-determined proportion to arrive at a composite new single series and then the annual escalation rate has been determined.

(1) Escalation Rate for Domestic Coal

The escalation rate for domestic coal for payment has been computed based on the data on Coal Price Index of CERC for the period from September 2022 to August 2023 as under.

| Table-1: ESCALATION RATE FOR DOMESTIC COAL | |
|---|--|
| Period | CERC Coal Price Index (2017-18=100) |
| Sep-22 | 108.7 |
| Oct-22 | 108.7 |
| Nov-22 | 108.7 |
| Dec-22 | 108.7 |
| Jan-23 | 108.7 |
| Feb-23 | 108.7 |
| Mar-23 | 108.7 |
| Apr-23 | 108.7 |
| May-23 | 108.9 |
| Jun-23 | 113.6 |
| Jul-23 | 113.6 |
| Aug-23 | 113.6 |
| Average Index (Sep 22-Feb 23) | 108.70 |
| Average Index (Mar 23-Aug 23) | 111.18 |
| Half-Yearly Inflation | 2.28% |
| Annual Inflation | 4.57% |

The above computed annual inflation (4.57%) is notified as escalation rate for domestic coal for payment.

(2) Escalation Rate for Domestic Gas

The escalation rate for domestic gas has been computed based on the data on consumer price of gas for the period from July 2022 to June 2023. The data has been collected from the Ministry of Petroleum & Natural Gas and GAIL (India) Ltd. A composite index, assigning weight of 90% to Consumer Price off-shore and 10% to Consumer Price for North-Eastern States, has been developed and used for computing the escalation rate for domestic gas as under:

| Table-2: ESCALATION RATE FOR DOMESTIC GAS | | | |
|---|--|---|-------------------------|
| Period | Consumer Prices Off-shore (Landfall point and On-shore) (₹/'000' cubic metre) | Consumer Prices For North-Eastern States (₹/'000' cubic metre) | Composite Index* |
| Jul-22 | 17480.5 | 10488.3 | 16781.3 |
| Aug-22 | 17470.3 | 10482.2 | 16771.5 |
| Sep-22 | 17618.8 | 10571.3 | 16914.1 |
| Oct-22 | 25402.7 | 15235.7 | 24386.0 |
| Nov-22 | 25240.2 | 15138.2 | 24230.0 |
| Dec-22 | 25441.9 | 15259.2 | 24423.6 |
| Jan-23 | 25267.7 | 15154.7 | 24256.4 |
| Feb-23 | 25486.4 | 15285.9 | 24466.3 |
| Mar-23 | 25387.7 | 15226.7 | 24371.6 |
| Apr-23 | 20966.4 | 12579.9 | 20127.8 |
| May-23 | 19268.3 | 11561.0 | 18497.6 |
| Jun-23 | 19242.7 | 11545.6 | 18473.0 |
| Average Index (Jul 22-Dec 22) | | | 20584.40 |
| Average Index (Jan 23-Jun 23) | | | 21698.77 |
| Half-Yearly Escalation | | | 5.41% |
| Annual Escalation | | | 10.83% |
| * Composite index using weight of 90% to Consumer Price Off-shore and 10% to consumer price North-Eastern States. | | | |

The annual escalation rate computed in the above table (10.83%) is notified as escalation rate for domestic gas for payment.

(3) Escalation Rate for different escalable sub-components of energy charge for plants based on imported coal

(3.1) Escalation Rate for Imported Coal

The escalation rate for imported coal for payment has been computed based on the price of South African Coal, Australian Coal and Indonesian Coal for the period from September 2022 to August 2023, as per the revised formula for the composite index for imported coal specified by CERC in Order dated 25th September 2023 in Petition No. 12/SM/2023, is as under:

| Table-3.1: ESCALATION RATE FOR IMPORTED COAL | | |
|--|--|-------------------------------|
| Component Index | Data Series | Annual Escalation Rate |
| Composite series using weight of 25% to API-3 (Price of South African Coal), 10% to API-5 (Price of Australian Coal), 16.25% to Argus ICI-3 (Price of Indonesian Coal), 16.25% to Argus ICI-4 (Price of Indonesian Coal), 16.25% to Platts CI 5000 GAR (Price of Indonesian Coal) and 16.25% to Platts CI 4200 GAR (Price of Indonesian Coal). | Weekly/Daily data from September 2022 to August 2023 | (-)63.54% |

The annual escalation rate computed in the above table (-63.54%) is notified as escalation rate for imported coal for payment.

(3.2) Escalation Rate for Transportation of Imported Coal

The escalation rate for transportation of imported coal for payment has been computed based on the price of LSFO published by Clarksons Research [VLSFO Price at Singapore, basis maximum Sulphur content of 0.5% (\$/t)] for the period from September 2022 to August 2023 as under:

| Table-3.2: ESCALATION RATE FOR TRANSPORTATION OF IMPORTED COAL | | |
|--|--|-------------------------------|
| Component Index | Data Series | Annual Escalation Rate |
| Singapore Bunker Price (VLSFO price, basis maximum Sulphur content of 0.5%) (\$/t) | Weekly data from September 2022 to August 2023 | (-)22.56% |

The annual escalation rate computed in the above table (-22.56%) is notified as escalation rate for the transportation of imported coal for payment.

(3.3) Escalation Rate for Inland Handling of Imported Coal

The escalation rate for inland handling of imported coal has been computed based on the data on WPI-all commodities and CPI-IW for the period from July 2022 to June 2023. A composite index, based on WPI-all commodities with 60% weight and CPI-IW with 40% weight, has first been developed, which then has been used for computing the escalation rate. The data on WPI and CPI-IW has been taken from the website of the Ministry of Commerce & Industry and Labour Bureau, respectively. The escalation rate for inland handling of imported coal has been computed as under:

| Table-3.3: ESCALATION RATE FOR INLAND HANDLING OF IMPORTED COAL | | | |
|--|-------------------------------|-------------------------------|-------------------------|
| Period | WPI (Base 2011-12=100) | CPI-IW (Base 2016=100) | Composite Index* |
| Jul-22 | 154.0 | 129.9 | 144.4 |
| Aug-22 | 153.2 | 130.2 | 144.0 |
| Sep-22 | 151.9 | 131.3 | 143.7 |
| Oct-22 | 152.9 | 132.5 | 144.7 |
| Nov-22 | 152.5 | 132.5 | 144.5 |
| Dec-22 | 150.5 | 132.3 | 143.2 |
| Jan-23 | 150.7 | 132.8 | 143.5 |
| Feb-23 | 150.9 | 132.7 | 143.6 |
| Mar-23 | 151.0 | 133.3 | 143.9 |
| Apr-23 | 151.1 | 134.2 | 144.3 |
| May-23 | 149.4 | 134.7 | 143.5 |
| Jun-23 | 148.9 | 136.4 | 143.9 |
| Average Index (Jul 22-Dec 22) | | | 144.08 |
| Average Index (Jan 23-Jun 23) | | | 143.81 |
| Half-Yearly Inflation | | | -0.19% |
| Annual Inflation | | | (-)0.38% |
| *Composite index using weight of 60% to Wholesale Price Index (WPI) and 40% to Consumer Price Index (CPI). | | | |

The annual inflation computed in the above table (-0.38%) is notified as escalation rate for inland handling of imported coal for payment.

(4) Escalation rates for inland transportation charges for coal

The escalation for inland transportation charges for coal has been computed based on the data on coal freight rates (₹/Tonne) for the period from July 2022 to June 2023. The data has been collected from Ministry of Railways. Based on the availability of data from Ministry of Railways, the data on coal freight rate for 100 km, 125 km, 500 km, 1000 km, 2000 km and 3000 km has been used for computing the escalation rate for inland transportation charges for coal for distance upto 100 km, upto 125 km, upto 500 km, upto 1000 km, upto 2000 km and beyond 2000 km respectively. The escalation rate for inland transportation charges of coal for payment has been computed as under:

| Table-4: ESCALATION RATE FOR INLAND TRANSPORTATION CHARGES FOR COAL | | | | | | |
|--|-------------------------------------|-------------------------------------|-------------------------------------|--------------------------------------|--------------------------------------|--------------------------------------|
| Period | Coal Freight Rate for 100 km | Coal Freight Rate for 125 km | Coal Freight Rate for 500 km | Coal Freight Rate for 1000 km | Coal Freight Rate for 2000 km | Coal Freight Rate for 3000 km |
| Jul-22 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Aug-22 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Sep-22 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Oct-22 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Nov-22 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Dec-22 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Jan-23 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Feb-23 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Mar-23 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Apr-23 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| May-23 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Jun-23 | 216.0 | 389.6 | 1054.7 | 1891.8 | 3065.7 | 3787.9 |
| Average Rate (Jul 22-Dec 22) | 216.00 | 389.60 | 1054.70 | 1891.80 | 3065.70 | 3787.90 |
| Average Rate (Jan 23-Jun 23) | 216.00 | 389.60 | 1054.70 | 1891.80 | 3065.70 | 3787.90 |
| Half-Yearly Escalation Rate | 0.00% | 0.00% | 0.00% | 0.00% | 0.00% | 0.00% |
| Annual Escalation Rate | 0.00% | 0.00% | 0.00% | 0.00% | 0.00% | 0.00% |

The annual escalation rates computed in the above table (0.00% applicable upto 100 kms, 0.00% applicable upto 125 kms, 0.00% applicable upto 500 kms, 0.00% applicable upto

1000 kms, 0.00% applicable upto 2000 kms and 0.00% applicable beyond 2000 kms) are notified as annual escalation rates for inland transportation charges of coal for payment.

(5) Escalation rate for inland transportation charges for gas

The escalation rate for inland transportation charges for gas has been computed based on the data on transportation charges of gas notified by PNGRB, applicable for HVJ Integrated pipeline for the period from July 2022 to March 2023 and the transportation charges applicable for HVJ-Upgradation & DUPL-DPPL pipelines (GAIL Integrated) for the period from April 2023 to June 2023. The escalation rate for inland transportation charges for gas has been computed as under:

| Table-5: ESCALATION RATE FOR INLAND TRANSPORTATION CHARGES FOR GAS | |
|---|---|
| Period | Transportation charges along HVJ Integrated/GAIL Integrated (₹/'000 SCM) |
| Jul-22 | 1365.39 |
| Aug-22 | 1365.39 |
| Sep-22 | 1365.39 |
| Oct-22 | 1365.39 |
| Nov-22 | 1365.39 |
| Dec-22 | 1365.39 |
| Jan-23 | 1365.39 |
| Feb-23 | 1365.39 |
| Mar-23 | 1365.39 |
| Apr-23 | 2202.93 |
| May-23 | 2202.93 |
| Jun-23 | 2202.93 |
| Average Charges (Jul 22-Dec 22) | 1365.39 |
| Average Charges (Jan 23-Jun 23) | 1784.16 |
| Half-Yearly Escalation | 30.67% |
| Annual Escalation | 61.34% |

The annual escalation rate computed in the above table (61.34%) is notified as escalation rate for inland transportation charges for gas for payment.

Note: Since 2009, the CERC has been computing the escalation rate for inland transportation charges for gas based on the data on individual pipeline tariff published by PNGRB (transportation charges of gas along HVJ pipeline charged by GAIL). The PNGRB, through its orders dated 22.3.2023 and 24.3.2023, has notified unit natural gas

pipeline tariff of Integrated Natural Gas Pipeline (INGPL) of GAIL India Ltd and zonal apportionment of the tariff of INGPL of GAIL India Ltd. PNGRB, vide its Order dated 29.3.2023, notified Unified Tariff for 20 connected natural gas pipelines which are now part of National Gas Grid which shall be charged from customers, in addition to individual pipeline tariff which shall be paid to the pipeline entity, w.e.f. 1.4.2023. The Unified Tariff for consumers for different tariff zones is based on distance, viz., Zone 1: 300 kms, Zone 2: 300-1200 kms, and Zone 3: >1200 kms. The decision to consider the data on Unified Tariff for computing the escalation rates for inland transportation charges for gas shall be taken up separately by the Commission at an appropriate time based on the availability of data.

(6) Escalation rate for different escalable sub-components of energy charge for plants based on imported gas

6.1 Escalation rate for imported gas

The escalation rate for imported gas for payment has been computed based on Japan/ Korea Marker (JKM) for the period from September 2022 to August 2023. The data has been subscribed from S&P Global Platts. The computation of escalation rate for imported gas can be seen from the following table.

| Table-6.1: ESCALATION RATE FOR IMPORTED GAS | | |
|--|---|-------------------------------|
| Component Index | Data Series | Annual Escalation Rate |
| LNG Japan/Korea DES Spot Crg (\$/Mmbtu) | Daily data from September 2022 to August 2023 | (-)118.68% |

The annual escalation rate computed in the above table (-118.68%) is notified as escalation rate for imported gas for payment.

6.2 Escalation rate for transportation of imported gas

The escalation rate for transportation of imported gas for payment has been computed based on the price of LSFO published by Clarksons (VLSFO Price at Singapore, basis maximum Sulphur content of 0.5% (\$/t)) for the period from September 2022 to August 2023. The escalation rate for transportation of imported gas has been computed as under:

| Table-6.2: ESCALATION RATE FOR TRANSPORTATION OF IMPORTED GAS | | |
|--|--|-------------------------------|
| Component Index | Data Series | Annual Escalation Rate |
| Singapore Bunker Price (VLSFO price, basis maximum Sulphur content of 0.5%) (\$/t) | Weekly data from September 2022 to August 2023 | (-)22.56% |

The annual escalation rate computed in the above table (-22.56%) is notified as escalation rate for the transportation of imported gas for payment.

6.3 Escalation rate for inland handling of imported gas

The escalation rate for inland handling of imported gas has been computed based on the data on WPI-all commodities and CPI-IW for the period from July 2022 to June 2023. A composite index, based on WPI with 60% weight and CPI-IW with 40% weight, has first been developed, which then has been used for computing the escalation rate. The data on WPI and CPI-IW has been taken from the website of the Ministry of Commerce & Industry and Labour Bureau, respectively. The escalation rate for inland handling of imported gas has been computed as under:

| Table-6.3: ESCALATION RATE FOR INLAND HANDLING OF IMPORTED GAS | | | |
|--|-------------------------------|-------------------------------|-------------------------|
| Period | WPI (Base 2011-12=100) | CPI-IW (Base 2016=100) | Composite Index* |
| Jul-22 | 154.0 | 129.9 | 144.4 |
| Aug-22 | 153.2 | 130.2 | 144.0 |
| Sep-22 | 151.9 | 131.3 | 143.7 |
| Oct-22 | 152.9 | 132.5 | 144.7 |
| Nov-22 | 152.5 | 132.5 | 144.5 |
| Dec-22 | 150.5 | 132.3 | 143.2 |
| Jan-23 | 150.7 | 132.8 | 143.5 |
| Feb-23 | 150.9 | 132.7 | 143.6 |
| Mar-23 | 151.0 | 133.3 | 143.9 |
| Apr-23 | 151.1 | 134.2 | 144.3 |
| May-23 | 149.4 | 134.7 | 143.5 |
| Jun-23 | 148.9 | 136.4 | 143.9 |
| Average Index (Jul 22-Dec 22) | | | 144.08 |
| Average Index (Jan 23-Jun 23) | | | 143.81 |
| Half-Yearly Inflation | | | -0.19% |
| Annual Inflation | | | (-)0.38% |
| *Composite index using weight of 60% to Wholesale Price Index (WPI) and 40% to Consumer Price Index (CPI). | | | |

The annual inflation computed in the above table (-0.38%) is notified as escalation rate for inland handling of imported gas.

(7) Inflation Rate to be applied to Indexed Capacity Charge Component

The inflation rate to be applied to the Indexed Capacity Charge Component has been computed based on the data on WPI-all commodities and CPI-IW for the period from July 2022 to June 2023. A composite Index, based on WPI with 60% weight and CPI-IW with 40% weight, has first been developed, which then has been used for computing the escalation rate. The data on WPI and CPI-IW has been taken from the website of the Ministry of Commerce & Industry and Labour Bureau, respectively. The inflation rate has been computed as under:

| Table-7: INFLATION RATE TO BE APPLIED TO INDEXED CAPACITY CHARGE COMPONENT | | | |
|--|-------------------------------|-------------------------------|-------------------------|
| Period | WPI (Base 2011-12=100) | CPI-IW (Base 2016=100) | Composite Index* |
| Jul-22 | 154.0 | 129.9 | 144.4 |
| Aug-22 | 153.2 | 130.2 | 144.0 |
| Sep-22 | 151.9 | 131.3 | 143.7 |
| Oct-22 | 152.9 | 132.5 | 144.7 |
| Nov-22 | 152.5 | 132.5 | 144.5 |
| Dec-22 | 150.5 | 132.3 | 143.2 |
| Jan-23 | 150.7 | 132.8 | 143.5 |
| Feb-23 | 150.9 | 132.7 | 143.6 |
| Mar-23 | 151.0 | 133.3 | 143.9 |
| Apr-23 | 151.1 | 134.2 | 144.3 |
| May-23 | 149.4 | 134.7 | 143.5 |
| Jun-23 | 148.9 | 136.4 | 143.9 |
| Average Index (Jul 22-Dec 22) | | | 144.08 |
| Average Index (Jan 23-Jun 23) | | | 143.81 |
| Half-Yearly Inflation | | | -0.19% |
| Annual Inflation | | | (-)0.38% |
| *Composite index using weight of 60% to Wholesale Price Index (WPI) and 40% to Consumer Price Index (CPI). | | | |

The annual inflation computed in the above table (-0.38%) is notified as Inflation Rate to be applied to Indexed Capacity Charge Component.

(8) Inflation Rate to be applied to indexed energy charge component in cases of captive fuel source

Using the Consumer Price Index for Industrial Workers (CPI-IW) and Wholesale Price Index for all commodities and disaggregated items used in the captive mining for the period from July 2022 to June 2023, the inflation rate to be applied to indexed energy charge component in cases of captive fuel source has been computed. Before computing the escalation rate, the composite index has been arrived at by assigning weight of 10% to WPI-all commodities; 20% to CPI-IW; 10% to WPI-Medium & heavy commercial vehicle tyres; 10% to WPI- Manufacture of other chemical products; 25% to WPI-Machinery & Equipment; and 25% to WPI-HSD Oil and the same has been used for computing the escalation rate.

| Table-8: INFLATION RATE TO BE APPLIED TO INDEXED ENERGY CHARGE COMPONENT IN CASE OF CAPTIVE MINE COAL SOURCE | | | | | | | |
|--|---|-------------------------------|---|---|---|------------------------------|-------------------------|
| Period | WPI-all commodities (Base 2011-12=100) | CPI-IW (Base 2016=100) | Wholesale Price Index | | | | Composite Index* |
| | | | Medium & heavy commercial vehicle tyre | Manufacture of other chemical products | Manufacture of Machinery and Equipment | High Speed Diesel Oil | |
| Jul-22 | 154.0 | 129.9 | 111.3 | 144.9 | 125.8 | 210.0 | 150.95 |
| Aug-22 | 153.2 | 130.2 | 113.2 | 143.4 | 126.1 | 194.7 | 147.22 |
| Sep-22 | 151.9 | 131.3 | 116.2 | 143.0 | 126.4 | 196.0 | 147.97 |
| Oct-22 | 152.9 | 132.5 | 116.7 | 143.3 | 126.5 | 188.4 | 146.52 |
| Nov-22 | 152.5 | 132.5 | 115.8 | 142.0 | 126.7 | 200.5 | 149.33 |
| Dec-22 | 150.5 | 132.3 | 115.0 | 141.1 | 126.3 | 184.4 | 144.80 |
| Jan-23 | 150.7 | 132.8 | 116.2 | 139.8 | 127.0 | 181.4 | 144.33 |
| Feb-23 | 150.9 | 132.7 | 114.0 | 138.3 | 127.7 | 183.8 | 144.74 |
| Mar-23 | 151.0 | 133.3 | 114.4 | 138.6 | 128.0 | 176.5 | 143.19 |
| Apr-23 | 151.1 | 134.2 | 114.4 | 137.5 | 128.4 | 171.7 | 142.17 |
| May-23 | 149.4 | 134.7 | 114.1 | 136.5 | 128.5 | 169.5 | 141.44 |
| Jun-23 | 148.9 | 136.4 | 114.3 | 135.0 | 128.0 | 169.0 | 141.35 |
| Average Index (Jul 22-Dec 22) | | | | | | | 147.8 |
| Average Index (Jan 23-Jun 23) | | | | | | | 142.9 |
| Half-Yearly Inflation | | | | | | | -3.34% |
| Annual Inflation | | | | | | | (-)6.67% |
| *Composite Index using weight of 10% to Wholesale Price Index (WPI), 20% to Consumer Price Index (CPI), 10% to WPI-Medium & heavy commercial vehicle tyre, 10% to WPI-Manufacture of other chemical products, 25% to WPI-Machinery & Equipment and 25% to WPI-HSD Oil. | | | | | | | |

The annual inflation computed in the above table (-6.67%) is notified as the inflation rate to be applied to indexed energy charge component in cases of captive fuel source.

4. The data series for API-3, API-5, Argus ICI-3, Argus ICI-4, Platts CI, Platts JKM, and Singapore VLSFO Bunker Fuel Price Index has been analysed by CERC. The data is not made available for public dissemination since it is paid for and is sourced on a single user subscription.
